

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 3280/2011

PRABHU NATH PRASAD & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.  
(with office report)

Respondent(s)

Date : 09/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. T. Anamika, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.  
Mr. Anuvrat Sharma, Adv.  
Mr. Ravindra Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

File not received.

List again on 6.8.2015.

(RACHNA GUPTA)  
Registrar